

**HIGH COURT OF SIKKIM
GANGTOK**

No. 33.../HCS

Dated: 19.03.2026

NOTIFICATION

The Hon'ble Chief Justice is pleased to re-constitute Internal Complaints Committee in terms of Section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013, comprising of the following:

- | | | |
|---|---|------------------|
| 1. Ms. Jyoti Kharka,
Registrar, High Court of Sikkim. | - | Chairperson |
| 2. Mr. Jiwan Kr. Kharka,
Registrar (Judicial Service),
High Court of Sikkim. | - | Member |
| 3. Ms. Sonam Denka Wangdi,
Central Project Coordinator,
High Court of Sikkim. | - | Member |
| 4. Ms. Darshana Gurung,
Joint Registrar, High Court of Sikkim. | - | Member Secretary |
| 5. Mrs. Sarlaj Subba,
Chief Accounts Officer,
High Court of Sikkim. | - | Member |

The Committee shall receive and inquire into the complaints of sexual harassment at workplace including complaints of transgender in the High Court of Sikkim.

All previous Notification(s) stands superseded by this Notification.

By Order.

Sd/-
REGISTRAR GENERAL

Memo No. 3464/-81/HCS/Conf
Copy to:

1. Ms. Jyoti Kharka, Registrar, High Court of Sikkim.
2. Mr. Jiwan Kr. Kharka, Registrar (Judicial Service), High Court of Sikkim.
3. Ms. Sonam Denka Wangdi, Central Project Coordinator, High Court of Sikkim.
4. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim.
5. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim.
6. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge, High Court of Sikkim.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Ld. Advocate General, Government of Sikkim, Gangtok.
9. The Additional Advocate General, Government of Sikkim, Gangtok.
10. Ms. Darshana Gurung, Joint Registrar, High Court of Sikkim.
11. Mrs. Sarlaj Subba, Chief Accounts Officer, High Court of Sikkim.
12. All Section Head, High Court of Sikkim.
13. File and
14. Guard file


17/03/2026
**REGISTRAR
(JUDICIAL SERVICE)**